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#### PAPERS LAID ON THE TABLE

## Certified Accounts (1972-73) of Committee for *the* Purpose of Controlling and Supervising Experiment on Animals, Bombay

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): Sir, I beg to lay on the Table a copy in English and Hindi of the Certified Accounts at the Committee for the purpose of controlling and super-wising experiments on animals, Bombay, for the year 1972-73.

### Ordinances Issued by the President in Relation to the State of Gujarat

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): Sir, I beg to lay on tftt Table a copy each (in English and Hindi) of the following Ordinances, under sub-clause (a) of clause (2) of article 213 of the Constitution read with subclause (iii) of clause (c) of the Proclamation dated the 9th February, 1974, issued by the President in relation to the State of Gujarat: —

(i) The Bombay Tenancy and Agricultural Lands (Gujarat Amendment) Ordinance, 1973 (Gujarat Ordinance No. 7 of 1973), promulgated by the Governor of Gujarat on the 30th December, 1973.

(ii) The Bombay Inams (Kutch Area) Abolition (Gujarat Amendment) Ordinance, 1973 (Gujarat Ordinance No. 8 of 1973), promulgated by the Governor of Gujarat on the 30th December, 1973.

[Placed in Library. See No. LT-6446/74 for p) and (ii)].

#### Notifications Under the Essential Commodities Act, 1955

SHRI ANNASAHEB P. SHINDE: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture (Department of Food), under subsection (6) of section 3 of the Essential Commodities Act, 1955 (i) Notification G. S. R. No. 123(E) dated the 7th March, 1974.

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(ii) Notification G. S. R. No. 124(E) dated the 7th March, 1974, publishing the Maharashtra Foodgrains (Export Control) Amendment Order, 1974.

(iii) Notification G- S. R. No. 125(E) dated the 7th March, 1974, publishing the Dadra and Nagar Haveli Foodgrains (IExport Control) Amendment Order, 1974.

[Placed in Library. See No. LT-6524/74 for (i) to (iii)].

# The Prevention of Food Adulteration (Amendment) Rules, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): Sir, I beg to lay on the Table, under subsection (2) of section 23 of the Prevention of Food Adulteration Act, 1954, a copy (in English and Hindi) of the Ministry of Health and Family Planning (Department of Health) Notification G.S.R. No. 205 dated the 13th February, 1974, publishing the Prevention of Food Adulteration (Amendment) Rules, 1974. [Placed in Library. See No. LT-6496/74].

## Appropriation Accounts (Posts and Telegraphs (1972-73) and Related Paper

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): Sir, I beg to lay on the Table, under clause (1) of article 159 of the Constitution, a copy each (in English and Hindi) of the following papers:

(i) Appropriation Accounts (Posts and Telegraphs) for the year 1972-73; and

(ii) Report of the Comptroller and Auditor General of India on the Appropriation Accounts of the Union Government (Posts and Telegraphs) for the year 1972-73.

[Placed in Library. See No. LT-6481/ 74 for (i) and (ii)].